

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For subjudice before Hon'ble NCLAT IA 134/2020 Direction to RP IA 225/2020 For directions IA 227/2020 direction to RP IA 248/2020 Implead in IA 225/2020 - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP Sandeep Huilgol for IA 134/2020 Sumesh Dhawan for IA 225/2020 & IA 227/2020 Deepayan Mandal for IA 248/2020

ADVOCATE FOR PETITIONER/s:

AJAY - for RP.

ADVOCATE FOR RESPONDENT/s:

SANDEEP HUILGOL

DEEPAYAN MANDAL

ORDER

Heard Shri Ajay, learned Counsel for the RP, Shri Sandeep Huilgol, learned Counsel for the Applicant in I.A. No.134 of 2020 and Shri Deepayan Mandal, learned Counsel for the Applicant in I.A. No.248 of 2020, through Video Conference.

Shri Ajay, Ld. Counsel for the RP submits that the matter is listed before the Hon'ble High Court today and requests the matter may be taken up after decision of the High Court.

Post all the IAs on 24.03.2021.



Member (T)



Member (J)

Krishna

Verified



Court Officer